

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 06.07.2021

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	M.C.15032/2020	R.K.N.	D.R.
2	M.V.C.14/2021	N.S.R.	
3	M.C.15095/2020	Subramanyam	K.S.
4	R.A.15034/2020	H.R.	
5	R.A.15040/2020	K.S.	D.N.N.
6	R.A.15043/2020	B.S.M.	K.T.N.
7	R.A.99/2008	K.D.	H.M.J.
8	R.A.100/2008	K.D.	H.M.J.
9	S.C.15018/2021	P.P.	
10	S.C.15023/2018	P.P.	G.S.
11	S.C.15004/2019	P.P.	D.M.M.
12	S.C.15006/2020	P.P.	G.S.
13	S.C.15005/2020	P.P.	R.P.
14	S.C.15025/2021	P.P.	
15	CRL.MISC.15139/2021	G.K.	P.P.
AFTERNOON SESSION			
1	EX.15016/2019	H.R.	
2	EX.15017/2019	H.R.	
3	EX.15022/2019	H.R.	
4	EX.15023/2019	H.R.	
5	EX.15024/2019	H.R.	
6	EX. 15024/2020	N.M.M.	
7	EX.15025/2020	N.M.M.	

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 06-07-2021

MORNING SESSION

SL. No.		CASE NO.	STAGE
1	O.S.	2027/06	Evidence
2	O.S.	734/06	Evidence
3	O.S.	156/11	Evidence
4	O.S.	624/11	Evidence
5	O.S.	160/15	Evidence
6	O.S.	719/16	Evidence
7	O.S.	865/16	Further evidence
8	F.D.P.	18/2018	Evidence
9	O.S.	516/20	Evidence
10	O.S.	635/18	Evidence
11	O.S.	475/08	Evidence
12	O.S.	340/14	Evidence
13	O.S.	810/16	Evidence
14	O.S.	366/08	Evidence
15	O.S.	784/16	Arguments
AFTERNOON SESSION			
1	O.S.	2065/06	Arguments
2	O.S.	848/07	Arguments
3	O.S.	888/07	Arguments
4	O.S.	23/08	Arguments
5	O.S.	887/08	Arguments
6	O.S.	81/20	Arguments
7	O.S.	275/15	Objections
8	O.S.	58/19	Objections
9	M.C.	63/20	Objections
10	O.S.	5/2012	Hearing
11	O.S.	244/14	Hearing
12	O.S.	61/20	Hearing
13	O.S.	352/20	Hearing
14	O.S.	353/20	Hearing
15	O.S.	489/21	Hearing

Prl. Senior Civil Judge & JMFC,
Devanahalli.

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
CAUSE LIST DATED 06-07-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	O.S.	87/2008
2	O.S.	311/2008
3	O.S.	488/2021
4	O.S.	81/2016
5	O.S.	1068/2006
6	O.S.	299/2013
7	O.S.	379/2015
8	O.S.	1141/2006
9	O.S.	1011/2007
10	O.S.	1046/2007
11	O.S.	93/2008
12	O.S.	97/2008
13	O.S.	321/2008
14	O.S.	508/2009
15	O.S.	586/2009
AFTERNOON SESSION		
16	O.S.	1558/2006
17	O.S.	973/2007
18	O.S.	538/2010
19	O.S.	550/2010
20	O.S.	333/2013
21	O.S.	352/2013
22	O.S.	472/2014
23	O.S.	90/2017
24	O.S.	161/2017
25	O.S.	337/2017
26	O.S.	598/2019
27	O.S.	300/2020
28	M.C.	65/2020
29	O.S.	581/2017
30	O.S.	396/2019

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 06-07-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>EVIDENCE</u> 1. O.S.315/2005 2. O.S.805/2008 3. O.S.497/2009 4. O.S.91/2010 5. O.S.557/2011 HEARING 6. MIS 27/2007 7. EX 17/2010 8. O.S.333/2014 9. O.S.705/2014 10. O.S.205/2020 ARGUMENTS 11. O.S.517/2009 12. O.S.291/2010 13. O.S.471/2010 14. O.S.205/2018 15. O.S.259/2013	<u>HEARING</u> 1. O.S.327/2019 2. O.S.345/2019 3. O.S.357/2019 4. O.S.349/2019 5. O.S.355/2019 6. O.S.27/2021 7. O.S.167/2021 8. PCR /21 Siddalingiah 9. PCR /21 Narayanappa 10. PCR /21 Raghavendrappa 11. PCR /21 Muniraju.N. OBJECTION 12. O.S.271/2010 ARGUMENTS 13. O.S.123/2020 14. O.S.369/1997 JUDGMENT 15. O.S.145/2018


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 25-06-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 06-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<p align="center"><u>EVIDENCE</u></p> <p>1. O.S.346/2009 2. O.S.316/2010 3. C.C.473/2014 4. C.C.2617/2014 5. C.C.3943/2014</p> <p align="center"><u>BODY WARRANT</u></p> <p>6. C.C.2250/2017 7. C.C.3840/2021</p> <p align="center"><u>OBJECTION</u></p> <p>8. C.C.1496/2017</p> <p align="center"><u>WARRANT</u></p> <p>9. C.C.3843/2013 10. C.C.4292/2013 11. C.C.3609/2015 12. C.C.3832/2016 13. C.C.665/2017 14. C.C.1310/2017 15. C.C.2980/2018</p>	<p align="center"><u>ARGUMENTS</u></p> <p>1. O.S.98/2006 2. O.S.400/2006 3. O.S.410/2007 4. O.S.386/2008 5. O.S.852/2011 6. O.S.66/2014 7. O.S.550/2016 8. O.S.286/2017</p> <p align="center"><u>HEARING</u></p> <p>9. O.Subject: .90/2004 10. O.S.146/2011 11. O.S.482/2012 12. O.S.1072/2012 13. O.S.528/2013 14. O.S.498/2018 15. O.S.448/2020</p>

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

C/c Addl.Civil Judge & JMFC.,